

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1443/ND/2019

In the matter of :

Elite Steel (P) Ltd

..PETITIONER

Vs.

Growthways Trading (P) Ltd

..RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 13.9.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble member (Technical)

For the Petitioner /Op. Creditor : Mr. Rakesh Kumar, Mr. Dhrujdit, Mr. Ravi Kumar,
Ms. Chetna Bisht, Advocates

For the Respondent/Corporate Debtor : Mr. Vinod Kr. Chaurasia, Advocate

For the Intervener :

ORDER

In IB-1443/ND/2019, under Section 7 of IBC, 2016, pursuant to the Order dated 03.9.2019, Ld. Counsel for the Corporate Debtor stated that they are in the process to comply with the said order and seeks some time. Three days time is granted to the Corporate Debtor to comply with the said order.

Post the matter on 17.9.2019.

-Sd-

(K.K. VOHRA)
MEMBER (TECHNICAL)

Surjit

-Sd-

(K. VARADHARAJAN)
MEMBER (JUDICIAL)